

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.NO. 3802-3803 in Writ Petition(s) (Civil) No(s). 202/1995

IN RE : T.N. GODAVARMAN THIRUMULPAD

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS

Respondent(s)

(For impleadment and directions and Office Report)

Date : 31/03/2017 These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

APPLICANT

M/S. ASHA TRANSPORT

For Petitioner(s)

Mr. Harish N. Salve, Sr.Adv.(A.C.)

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Mr. A.D.N. Rao (A.C.), AOR

Ms. Aparajita Singh (A.C.), AOR

For Respondent(s)

Mr. Ranjit Kumar, SG

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Mr. Gurmeet Singh Makker, AOR

Karnataka

Ms. Anitha Shenoy, Adv.

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Ms. Dharam Subramaniam, Adv.

Mr. Ravindra Bana, Adv.

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Ms. Gargi Khanna, Adv.

Mr. Anil Katiyar, Adv.

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Mr. Ranjeet Singh, Adv.

Ms. Joolie Kataria, Adv.

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Ms. Bina Madhavan, Adv.

Ms. Akanksha Mehra, Adv.
Ms. Swati Bhardwaj, Adv.
Ms. Ramandeep Kaur, Adv.
For M/s. Lawyer's Knit & Co.

Kerala

Mr. G. Prakash, Adv.
Mr. Jishnu M.L., Adv.
Mrs. Priyanka Prakash, Av.
Mrs. Beena Prakash, Adv.
Mr. Manu Srinath, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Learned counsel for the State of Karnataka says that she will file report as well as relevant photographs of the inspection within two weeks.

List the applications on 24th April, 2017.

(Meenakshi Kohli)
Court Master (SH)

(Sharda Kapoor)
Court Master (NS)